

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP(IB)/157(CHE)/2023  
Name of Petitioner : Shriram Transport Finance Company Ltd  
& Vs  
Name of Respondent : Karthik Travels Pvt Ltd  
Section : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Mr. P.Elayarajkumar, Ld. Counsel for Petitioner.

Ld. Counsel for the Petitioner submits that the matter has been settled and in coming days, he has been filing a memo withdrawing the Petition.

At request, list the Petition for reporting settlement on **06.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**